

(b) whether Government is considering to implement Sachar Committee Report and if so, by when it would be implemented and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA):

(a) This issue regarding reservation for Minorities is currently under inter-ministerial consultation.

(b) A statement on the follow-up action on the recommendations of the Sachar Committee has already been laid in the House on 31-08-2007. The updated status of implementation on the follow-up action of the decisions is available on the website of this Ministry i.e. www.minorityaffairs.gov.in.

Allocation under PM's 15 Point programme

724. SHRI AVINASH PANDE: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the amount that has been allocated under the Prime Minister's 15 point programme for the development of minorities during the last three years, State-wise;

(b) whether the distribution of the amount allocated to various States is proportionate to the minority population of the respective States; and

(c) if not, how the amount has been distributed to various States, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA):

(a) to (c) Information is being collected and will be laid on the Table of the House.

Reservation for Muslims

725. SHRI TARUN VIJAY: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that Government is contemplating reservation for Muslims in Government jobs;

(b) if so, the details of such a plan; and

(c) whether Hindus are listed as minority in any of the States and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA):

(a) and (b) As regards reservation for minorities including Muslims, the National Commission for Religious and Linguistic Minorities (NCRLM) has given two alternative recommendations. It has recommended 15 percentage reservation for Minorities of which 10% will be for Muslims. As an alternative, the Commission has recommended that out of the 27% OBC quota, 8.4% sub quota be marked for minorities of which 6% could be for Muslims.

(c) Only five communities which include Muslims, Sikhs, Christians, Buddhists and Zoroastrians (Parsis) have been notified as Minority Community under Section 2 (c) of National Commission for Minorities (NCM) Act, 1992.

NAC's advice on tailor-made schemes for Muslims

726. SHRI SANJAY RAUT:

SHRI GOVINDRAO ADIK:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that the National Advisory Council has advised the Ministry that it cannot introduce schemes tailor-made for Muslims only;

(b) if so, the details of NAC's advice; and

(c) whether the Ministry would abide by the advice?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA):

(a) No such advice has been received.

(b) and (c) Do not arise.

Supply of required quantity of coal to power plants

727. SHRI PARIMAL NATHWANI: Will the Minister of COAL be pleased to state:

(a) whether the Coal India Ltd (CIL) is not in a position to supply the required coal for power plants in the country;

(b) if so, the magnitude of this shortage;

(c) the reasons for not being able to supply the required quantity;

(d) the quality and value of coal required to be imported to bridge the gap; and